## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2060 ANSWERED ON:17.12.2013 REVIEW OF AUTONOMY TO J & K Singh Shri Mahabali

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a committee was set up under chairmanship of Justice (Retd.) Sagir Ahmad to review the provisions of autonomy of Jammu & Kashmir;
- (b) If so, the details and the outcome of the report; and
- (c) the reaction of the Union Government thereto?

## **Answer**

MINISTER OF STATE IN MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a): Yes Madam.
- (b): The summary of recommendations is annexed.
- (c): The State Government has been requested to give its recommendations on the Committee's report.